

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8985/2013

(Arising out of impugned final judgment and order dated 17-08-2011 in WB No. 32456/1994 passed by the High Court Of Judicature At Allahabad)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD (DEAD) THR LRS

Respondent(s)

WITH

SLP (C) NO. 8937/2013 (XI)

SLP (C) NO. 8986/2013 (XI)

Date : 20-03-2018 These petitions were MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Imtiaz Ahmed, Adv.
For M/S. Equity Lex Associates, AOR

For Respondent(s)
Mr. Rajinder Mathur, AOR
Mr. Akshat Kumar, AOR
Mr. Praveen Jain, AOR

UPON being mentioned by the counsel the Court made the following
O R D E R

Not to be deleted.

(SUSHIL KUMAR RAKHEJA)
COURT MASTER (SH)

(CHANDER BALA)
BRANCH OFFICER